

(c) A large number of persons including the Director of the Company and the General Secretary of the Union were arrested and cases have been launched against them.

(d) The matter being *sub-judice*, details of the incident cannot be given.

(e) A police picket has been posted in the colliery and the situation is now peaceful.

Distribution of National Income

- *14. { Shri Harish Chandra Mathur:
Shri Ram Krishan Gupta:
Shri Tangamani:
Shri S. M. Banerjee:
Shri Ajit Singh Sarbadi:
Shri D. C. Sharma:
Shri Indrajit Gupta:

Will the Minister of Planning be pleased to state:

(a) whether enquiry regarding distribution of income generated by the two Plans has been finalised; and

(b) if so, what are the conclusions?

The Minister of Labour and Employment and Planning (Shri G. L. Nanda): (a) and (b). The enquiry has not yet been completed.

Activities of the Naga Hostiles

- *15. { Shri S. M. Banerjee:
Shri Harish Chandra Mathur:
Shri P. C. Borooah:
Shri Supakar:
Shri Vidya Charan Shukla:
Pandit D. N. Tiwari:

Will the Prime Minister be pleased to state:

(a) whether the activities of Naga Hostiles have increased after the murder of Dr. Ao;

(b) if so, the steps taken to liquidate their pockets; and

(c) whether Government of Burma have been approached to afford necessary help in this matter?

The Parliamentary Secretary to the Minister of External Affairs (Shri

J. N. Hazarika): (a) The hostiles have continued to be active after the assassination of Dr. Imkongliba Ao.

(b) The Security Forces have further intensified their operations against the Naga hostiles.

(c) The Government of India have been in touch with the Burmese authorities who have promised to render all possible help in dealing with the Naga hostiles based in Burma.

Indian Embassy at Brussels

- *16. { Shri Nath Pai:
Shri Arjun Singh Bhadauria:
Shri P. G. Deb:
Shri Ram Krishan Gupta:
Dr. Ram Subhag Singh:
Shri P. C. Borooah:
Shri Ajit Singh Sarbadi:
Shri Kunhan:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that bricks were thrown at the Indian Embassy in Brussels on the night of 15th September, 1961;

(b) if so, the details thereof; and

(c) what action has been taken by Government in the matter?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes.

(b) and (c). On Friday the 15th September, 1961 at about 10.20 P.M. a motor-car carrying 2 or 3 unknown persons was seen stopping in front of the Ambassador's residence and the crashing of two or three stones against the front door of the house was heard. Two glass doors were thus damaged. There was no crowd at the time of the incident and there was no demonstration. The Police and the Chief of Protocol were informed. Soon After, the Head of the Police arrived and gave all assurance of protection. Police were posted both at the Chancery and the Embassy night and day for a week. The Chancery remained open during that period. The Foreign Office agreed to pay the bill for the

repairs of damage caused and expressed regrets for the attack.

Firing by Pakistanis on Jammu Border

- *17. { Shri Hem Barua:
Shri D. C. Sharma:
Shri Ram Krishan Gupta:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Pakistanis have resorted to intermittent firing on the 28th August, 1961 and on various subsequent occasions also on the Jammu-Sialkot border near village of Pindi Charkan and Deoli in Tehsil Ranbirsinghpura;

(b) if so, the action taken by Government to counter the attack of the Pakistanis; and

(c) whether any protest has been lodged with the U.N. Observers?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes, Sir.

(b) Our border police frustrated Pakistani attempts at encroachment on our territory.

(c) The matter was referred to U.N. Observers. Flag meetings attended by representatives from both sides and U.N. Observers have not been successful because of Pakistan intransigence.

Reorganisation of U.N. Secretariat

- *18. { Shri B. C. Mullick:
Shri Ram Krishan Gupta:
Shri Balraj Madhok:
Shri Harish Chandra Mathur:
Shri Damani:
Shri Vidya Charan Shukla:
Shri Sarju Pandey:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 303 on the 10th August, 1961 and state:

(a) whether the Government of India have since considered the report submitted by the Committee of Experts to examine and recommend measures to ensure the maximum eco-

nomy and efficiency in the U.N. Secretariat; and

(b) if so, what are the final conclusions and the decisions arrived at?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). The Report of the Committee of Experts broadly covers four issues: (i) Top Level of the Secretariat; (ii) Geographical Distribution of Staff; (iii) Economic and Social Activities; and (iv) Administrative and Budgetary Matters.

The Report is yet to be considered by the current Session of the General Assembly and the final views of the Government of India will need to take account of developments there. Broadly, however, the views of the Government of India on these issues are as under.

(i) *Top level of the Secretariat.*—The Government of India are in favour of a Secretariat which can function effectively and which also takes into account the different currents of opinion in the world.

(ii) *Geographical Distribution.*—The Government of India are generally in agreement with the recommendations made by the majority of the Members of the Committee, which suggest methods of ensuring equitable geographical distribution on the basis of population and contribution to the budget.

(iii) *Economic and Social Activities.*—The Government of India are in agreement in principle with the recommendation made by the majority of the Members of the Committee that there should be decentralisation of economic and social activities by transferring their activities and operation from U.N. headquarters to regional Economic Commissions. The question of the modalities of such transfer will, however, need further consideration.

(iv) *Administrative and Budgetary Matters.*—These relate to division of